# Central Administrative Tribunal Jammu Bench, Jammu

### Hearing through video conferencing

This the 14<sup>th</sup> day of September, 2020

TA No.61/995/2020

# HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J HON'BLE MR. ANAND MATHUR, MEMBER – A

Humera Bano, d/o late Abdul Rashid r/o Village Hairpora, Tehsil Bhaderwah District Doda.

...Applicant

(By advocate: Mr. Faheem Shokat Butt)

#### Versus

- 1. State of Jammu and Kashmir through Commissioner-cum-Secretary to Government, Rural Development Department, Civil Sectt., Srinagar/Jammu.
- 2. Assistant Commissioner Development, Doda.
- 3. Block Development Officer, Bhaderwah.

...Respondents

(By advocate: Mr. Amit Gupta)

## **ORDER (Oral)**

# By RAKESH SAGAR JAIN, MEMBER - J

In the present TA, applicant Humera Bano seeks a relief of direction to the respondents to release unpaid salary of the petitioner with effect from June 2017 to December 2018. Looking to the limited relief sought by the applicant, TA is disposed of with direction to the respondents to release unpaid salary of the petitioner, if any, due to her for the period she may have worked, in accordance with rules and regulations within a period of one month from the date of receipt of a copy of this order.

2. TA is accordingly disposed of. No costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain) Member (J)

/jk/